NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 74/2017 with C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Sanil Sahu & Ors.

V/s.

Vishwa Organics Pvt Ltd.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ms. Varbhavi Nanavath Lawyer Pelitioner V& Nanavath

2 Ms. Praclitic Shah Advocase Fetitioner - Khah

<u>ORDER</u>

Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah Nanavati & Nanavati Advocates present for Original Petitioners. None present for Original Respondents No.2 to 5. None present for other Respondents.

Respondents in IA 74/2017 filed their reply.

Respondents requested time for hearing.

List the matter on 07.11.2017.

Dated this the 18th day of September, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL